

of bank employees have submitted the charter of demands; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The wage settlements in the banking industry are negotiated between the unions of workmen and the Indian Banks Association (IBA) which is a voluntary organisation of managements of banks including private sector banks and foreign banks having branches in India. IBA has received Charters of Demands from All India Bank Employees Association (AIBEA), National Confederation of Bank Employees (NCBE), Indian National Bank Employees Congress (INBEC), National Organisation of Bank Workers (NOBW) and Bank Employees Federation of India (BEFI). The IBA has already commenced negotiations with AIBEA and NCBE jointly and with INBEC separately on their Charters of Demands. The Charters of Demands include demands for higher basic pay based on merger of DA with the basic pay, revised DA Formula, higher HRA and CCA, more liberal medical and superannuation benefits, etc.

### कपास का निर्यात

5703. श्रीमोती भाई आर० चौधरी : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1983-84 के दौरान कपास की कितनी गांठों के उत्पादित किए जाने की संभावना है तथा पिछले वर्ष का बकाया माल कितना तथा इस वर्ष कपास की कितनी गांठें हैं उपयोग किये जाने की संभावना है ;

(ख) क्या सभी प्रकार की आवश्यकताओं को पूरा करने के पश्चात कपास के भारी

भंडारों का उपयोग नहीं किया जा सकेगा और यदि हां, तो कपास आयात पर विचार किये जाने के क्या कारण हैं तथा इस वर्ष कितनी मात्रा में कपास को आयात करने का प्रस्ताव है, तथा उत्पादन में हुई वृद्धि को ध्यान में रखते हुए लंबे रेशे वाली कपास के निर्यात की अनुमति न दिये जाने के क्या कारण है ;

(ग) क्या उनके मंत्रालय द्वारा इस सीजन के दौरान कपास की खरीद न करने के लिए भारतीय कपास निगम से आग्रह किया गया है ; यदि हां, तो क्या कपास का मूल्य जो देश में विदेशी बाजारों की अपेक्षा कम है, और कम हो जायेगा ; और

(घ) क्या गिरते मूल्यों में स्थिरता लाने के लिए कपास के कुछ निर्यात करने की अनुमति दी जायेगी ?

वाणिज्य मंत्रालय में और पूति विभाग में राज्य मंत्री (श्री निहार रंजन लास्कर) :

(क) वर्तमान आकलन के अनुसार 1983-84 कपास सीजन के दौरान कपास उत्पादन 78.00 लाख गांठ होने का अनुमान है। 1.9.83 को प्रारम्भिक स्टॉक 25.14 लाख गांठ होने का अनुमान है। इस वर्ष के दौरान कपास की संभावित खपत (कारखाना अंतर्गत खपत सहित) 82.65 लाख गांठ होने का अनुमान लगाया गया है।

(ख) चालू सीजन के अन्त में अनुमानित स्टॉक 16.40 लाख गांठों के आसपास होगा जो दो माह की आवश्यकता से कुछ ही अधिक है। हालांकि सीजन के अंत में कपास की स्थिति आरामजनक प्रतीत नहीं होती परन्तु फिलहाल कपास के किसी आयात पर विचार नहीं किया जा रहा है। चालू कपास सीजन

के दौरान लम्बे रेशे वाली कपास की 2 लाख गाठों के निर्यात की पहले ही अनुमति दी जा चुकी है।

(ग) जी नहीं।

(घ) कपास के निर्यातों के संबंध में मांग तथा पूर्ति स्थिति तथा कीमत के रुख को ध्यान में रखते हुये समय-समय पर विचार किया जाता है।

#### Promotion to the Post of Section Officers

5704. SWAMI INDERVESH : Will the Minister of DEFENCE be pleased to state upto what year (date of appointment as Assistant) Assistants have got promotions to the post of Section Officers in his Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : Promotions of Assistants as section officers in the Ministry of Defence are made from the Select Lists drawn by the Department of Personnel & AR on inter-ministerial basis, The junior most Assistant working as Section Officer on that basis in the Ministry of Defence counts his seniority as Assistant from the year 1975.

#### Public Sector Undertakings Allowed to Set Up Pavilions in Exhibitions of Political Parties

5705. SHRI CHITTA MAHATA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that public sector undertakings are allowed to set up their pavilions in the organised exhibitions by the political parties; and

(b) if so, the criteria of setting up of pavilions of public sector undertakings ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) No general guidelines have been issued by the Government in regard to the participation by public sector undertakings in the exhibitions organised by political parties. Public Undertaking decide upon participation in exhibitions organised under various auspices on the basis of their perception of the returns in terms of publicity and business, likely to accrue to them in comparison to the expenditure involved in a particular proposal.

#### Recommendations made by Tandon Committee Regarding 100 percent Export Oriented Units

5706. SHRI K.A. RAJAN : Will the Minister of COMMERCE be pleased state :

(a) whether it is a fact that Government have accepted the recommendations made by the Tandon Committee regarding 100 per cent export-oriented units; and

(b) if so, the details of the recommendations accepted ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The following major recommendations were made by the Tandon Committee as far as the Scheme of 100% Export Oriented Units are concerned :—

(i) Value addition may be calculated on the same basis as is done in the Free Trade Zones;

(ii) 100% Export Oriented Units may be exempted from paying Sales Tax; and

(iii) 100% Export Oriented Units may be permitted to sell upto 25% of their production in the Domestic Tariff Area,